

## Annexure - 3

Name of the Corporate Debtor: Rajesh Cityspaces Private Limited; Date of commencement of CIRP: 15.01.2024; List of Creditors: 19.01.2026

Sl.No.	Name of creditor	Identification No.	List of secured financial creditors (other than financial creditors belonging to any class of creditors)							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Details of claim admitted										
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee/ undertaking	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	
1	Asset Care & Reconstruction Enterprise Limited (acting in its capacity as trustee of India Real Estates 2021 Trust)	U65993DL2002PLC115769	29.01.2024	14,19,96,23,097	14,19,43,92,379	Secured	14,19,43,92,379.46	14,19,43,92,379.46	No	83.13	-	52,30,717.54	-
2	Clearwater Capital Partners Singapore Fund IV Private Limited	201007267Z	10.09.2024	47,80,68,385	43,30,96,181	Secured	43,30,96,181.12	43,30,96,181.12	No	2.54	-	4,49,72,203.88	-
3	Clearwater Capital Partners Singapore Fund V Private Limited	201535567D	10.09.2024	2,70,12,35,497	2,44,69,97,941	Secured	2,44,69,97,940.75	2,44,69,97,940.75	No	14.33	-	25,42,37,556.25	-
	Total			17,37,89,26,979.00	17,07,44,86,501.33	-	17,07,44,86,501.33	17,07,44,86,501.33		100.00	-	30,44,40,477.67	-